

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-650(PB)/2019

IN THE MATTER OF:

Sh. Vaneet Talwar & Ors. Petitioner
v.
M/s. Vardhman Estates & Developers Pvt. Ltd. Respondent

Order under Section 7 of IBC

Order delivered on 23.07.2021

ORDER

Renotified to 03.08.2021.



Nirmala Vincent
(Court Officer)

Vaneet